

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 18.04.2019

**ORDER NO. 97 of 2019**

Hon'ble President is pleased to partially modify the roster **order no. 74 of 2019 for CESTAT Delhi** to the extent indicated below:-

**On 23.4.2019 at 10.30 a.m.** Hon'ble President and Hon'ble Shri Bijay Kumar, Member (Technical) will hear Excise and Service Tax Division Bench matters.

**On 23.4.2019 at 10.30 a.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear Customs Division Bench matters.

**From 24.4.2019 to 26.4.2019 at 10.30 a.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

**From 24.4.2019 to 26.4.2019 at 10.30 a.m.** Hon'ble Shri Bijay Kumar, Member (Technical) will hear Single Member Division Bench matters.

By Order



**(Bineesh Kumar K.S)**  
**Registrar**

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**Registrar**